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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/82/2016

NAME OF THE PETITIONER(S) : N. Ramachandran

NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others

UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj (9677003715) counsel for R2
(for) R. VENKATESWARA RAO Dr. K. S. Ravichandran, PCS
S. Manjula Devi, Ady (9994055713) for Petitioner
for KSP & Co company secretaries LLP
CBE

for H.S.
S. Manjula Devi

ORDER

Dr K S Ravichandran, PCS, representing the petitioner present. Shri R Prithviraj, proxy Counsel representing senior counsel for R2 present and prays for enlargement of time for submitting arguments. Counsel for petitioner objects to the same strongly. Time enlarged at request subject to the condition that in case on the next date of hearing, the counsel for R2 would not submit the final arguments, the petitioner will be heard and appropriate order will be passed on merits. Put up on 01.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)